

Sl. No.9

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.07.2024 AT 01:15 p.m.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/97/241/AMR/2020		241	Rajani Jagarlamudi Vs Sharadakrupa Cold Storage Pvt Ltd & 8 others
	IA No.03/2021	Rule 11 of NCLT Rules	Rajani Jagarlamudi Vs Sharadakrupa Cold Storage Pvt Ltd & 8 others

ORDER

Present: Mr. Nimmala Satyanarayana, Ld. Counsel for the Petitioner.

None appears for the Respondents.

Ld. Counsel for the Petitioner seeks time to settle the matter as there is possibility of settlement between the parties. Hence, list the matter on 30.09.2024.

List the IA along with main CP on 30.09.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)